

(c) whether the Election Commission got representations against this wholesale rejection of nomination papers; and

(d) the steps the Commission has taken to remove the grievances of the candidates?

The Deputy Minister in the Ministry of Law (Shri D. R. Chavan): (a) Twenty-two, including 9 cases where the election was uncontested because of the withdrawal of one/two candidates and the rejection of the other nominations

(b) The grounds on which the nomination papers were rejected were as follows—

- (i) Oath was not subscribed,
- (ii) a copy of the relevant electoral roll was not produced,
- (iii) security deposit was not made,
- (iv) candidate was below the prescribed age
- (v) candidate held an office of profit;
- (vi) had an interest in a Government Contract.
- (vii) nomination paper not signed

(c) The Commission received a number of complaints alleging illegal rejection of nomination papers

(d) The complainants were advised that redress could only be had through election petitions

'Taichung' Variety of Rice

463 Shri Manibhai J Patel: Will the Minister of Food and Agriculture be pleased to state:

(a) the names of States with respective acreage, where experiments to grow 'Taichung' variety of rice were conducted in the last agricultural season;

(b) the result of such experiments in each of such States; and

(c) the reasons for success or failure of such experiments?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Based on the results of the trials with Taichung Native-1 variety of paddy conducted during 1965-66, the cultivation of this variety was taken up on an extended scale in the kharif season of 1966-67. The total area covered under the crop during that season was approximately 5.34 lakh acres with the following State-wise break-up:

Name of State	Area (acres)
1. Andhra Pradesh	84,000
2. Assam	2,249
3. Bihar	13,500
4. Gujarat	800
5. Jammu and Kashmir	71
6. Madhya Pradesh	80,563
7. Maharashtra	1,70,000
8. Mysore	10,000
9. Orissa	38,000
10. Punjab	8,000
11. Rajasthan	556
12. Uttar Pradesh	1,20,000
13. West Bengal	3,000
14. Goa	3,100
15. Delhi	160
TOTAL	5,33,999

(b) and (c) According to the reports received so far from the State Government, the Taichung Native-1 paddy showed a decidedly better performance in terms of yields as compared to the traditional varieties during the last kharif season. The yields of this variety generally ranged between 3,000 lbs. to 6,500 lbs. per acre. In fact, even under adverse conditions like drought, Taichung Native-1 showed better performance than the local varieties. In some of the districts of Madhya Pradesh and Orissa, there was incidence of pest and disease attacks on Taichung Native-1 paddy. The pest was identified as Jassids and Ful girds. Investi-

gations undertaken by the experts from the Centre as well as the States revealed that the fields affected were generally those where the recommended package of practices had not been fully followed by the farmers. However, timely remedial measures were taken and the crop recovered rapidly as a result of the control measures.

Export of Cattle Feed

**464 Shri Yashpal Singh:
Shri Viahwa Nath Pandey:**

Will the Minister of Food and Agriculture be pleased to state

(a) whether the Government of West Bengal have requested the Central Government to stop export of cattle feed and ban in order to improve the cattle wealth, and

(b) if so the action taken in the matter?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes

(b) The matter is under examination.

Irrigation Facilities in Orissa

465. Shri Chintamani Panigrahi:
Will the Minister of Food and Agriculture be pleased to state

(a) the area under irrigation in Orissa State at present and food production per annum in that State, and

(b) the extent to which food deficit of the country can be met by increased irrigation facilities in Orissa?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b) The required information is being

collected from the Government of Orissa and will be placed on the Table of the Sabha as soon as it is received from them.

Hotel Development Fund

**466 Shri C. C. Desai:
Shri E. Barua:**

Will the Minister of Tourism and Civil Aviation be pleased to state

(a) whether a final decision has been taken to establish the Hotel Development Fund, and

(b) if so, the broad details thereof?

The Minister of Tourism and Civil Aviation (Dr Karan Singh): (a) and (b) No. The question of making more liberal loans available to the Hotel Industry through existing Financial Institutions of the Government of India is under the consideration.

Hotels in the Public Sector

**467. Shri C. C. Desai:
Shri E. Barua:**

Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether Government have under consideration any proposal to build a number of hotels in the country in the public sector, and

(b) if so the salient features thereof?

The Minister of Tourism and Civil Aviation (Dr Karan Singh): (a) Yes Sir

(b) The India Tourism Development Corporation which is a Public Sector Undertaking has plans for the construction of 8 new hotels and for the improvement and expansion of the existing Laxmi Vilas Palace Hotel in Udaipur. The total cost of these projects will be about Rs 300 crores and on completion they will provide ap-